

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2585
TO BE ANSWERED ON 10.05.2016**

2585. MISUTILISATION OF FUNDS UNDER PMS

SHRI NAGAR RODMAL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received complaints regarding misutilisation of funds under the Post-Matric Scholarship scheme for Scheduled Castes in the country;
- (b) if so, the details thereof during each of the last three years and the current year, State-wise;
- (c) the corrective steps taken by the Government in this regard;
- (d) whether the Government proposes to release the scholarship directly into the bank accounts of the beneficiary students; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a) & (b): Yes, Madam. The Post-matric Scholarship for SC students (PMS-SC), a Centrally sponsored Scheme is implemented by State Governments/Union Territory Administrations. The details of the major complaints regarding misutilisation of funds under PMS-SC during the last three years and the current year state-wise is at Annexure.

(c): Complaints/representations received with regard to misutilisation of funds under PMS-SC are immediately forwarded to the concerned State Government/ UT Administration for remedial action. States/UTs have been advised to ensure:

(i) payment of scholarship directly to the Bank/Post Office accounts of the beneficiaries/institutions.

(ii) that requisite database in the states may be integrated with the Unique Identification Authority of India (UIADI) by embedding Aadhar numbers and using UIADI enabled bank account for crediting the scholarships and UIADI authentication services for beneficiary identification.

(iii) annual inspection of all the institutions by a State Government Officer not below the level of a Group A officer.

(iv) Fee fixation committee is in place to regulate the fee claims of institutions where applicable.

(d) & (e): The Scheme is a Centrally Sponsored Scheme and implemented by the States/UTs. The States/UTs, which implement the Scheme have been directed to transfer the Scholarship amount in the bank/Post office account of individual students and the educational institution respectively.

Annexure referred to Part (a & b) in Lok Sabha Unstarred Question No. 2585 for answer on 10.5.2016.

Details of major Complaints regarding misutilisation of funds under PMS (SC)

Sl. No.	year	State	Complaint in brief
1.	2013-14	Uttar Pradesh	Complaints from 35 districts of UP regarding disbursement of Post matric Scholarship for SC students have been reported. Out of these irregularities were found in 06 of them. Action for recovering money and de-recognizing the Institutions has been taken by the state government.
2. (i)	2014-15	Madhya Pradesh	Praveen Kumar filed a petition W.P. No. 18929/2014 before Hon'ble High Court of Madhya Pradesh, Jabalpur regarding alleged fraud in obtaining Post matric scholarship by Engineering colleges showing false and fictitious admission of students. State Government has been directed to take appropriate action.
(ii)	2014-15	Uttar Pradesh	A petition Misc Bench No. 3903 of 2014 was filed before Hon'ble High Court of Allahabad at Lucknow Bench by Shri Anupam Verma, Commercial Pilot license scholarship awardee under PMS (SC) alleged misuse of the scholarship fund by M/s Yash Airways (now known as Centaur Aviation Academy. State Govt. of Uttar Pradesh has been directed to take remedial action as per the direction of High court vide order dated 29.5.2015.
3.	2015-16	Uttar Pradesh	Complaint from Ms. Anju Bala, MP regarding alleged misutilisation of Post matric scholarship in Kanpur, UP. The details of the complaint were forwarded to State Govt. for taking appropriate action.
4.	2015-16	Punjab	State Government of Punjab on its own carried out extensive verification campaign for the claimants of 2014-15 and reduced its demand by Rs. 34.00 crores as ineligible claimants have been excluded from the final list.